

[Shri A. B. A. Ghani Khan Chau-
dhuri]

With regard to the I.P. Station, yesterday it was generating 90 to 120 megawatts. One machine is out for maintenance. Normal maintenance has to be done, and the other one will come back probably today. If it comes back today, it will generate 150 megawatts. Unfortunately, for Delhi, we do not have any spinning reserve. In a big city like Delhi there should be a reserve. We do not have that reserve. We are trying to have another unit, the fifth unit, in Badarpur which will come, I think, in another year or so.

MR. SPEAKER: Mr. Jyotirmoy Bosu. Not present.

Mr. Ghulam Rasool Kochak He is also not present.

We go on to the next item. Motion for Election to Committee.

12.26 hrs.

ELECTION TO COMMITTEE

NATIONAL WELFARE BOARD FOR SEAFARERS

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI BHISHMA
NARAIN SINGH): On behalf of Shri
A. P. Sharma, I beg to move:

"That in pursuance of Rule 4(h) of the National Welfare Board for Seafarers Rules, 1963, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Welfare Board for seafarers, subject to the other provisions of the said Rules."

MR. SPEAKER: The question is:

"That in pursuance of Rule 4(h) of the National Welfare Board for Seafarers Rules, 1963, the members of this House do proceed to elect, in such manner as the Speaker may

direct, two members from among themselves to serve as members of the National Welfare Board for seafarers, subject to the other provisions of the said Rules."

The motion was adopted.

12.27 hrs.

MATTER UNDER RULE 377

(i) NEED OF REVISION OF THE PAY SCALES OF DELHI TEACHERS

SHRI ATAL BIHARI VAJPAYEE (New Delhi): Pay scales and other benefits of the Delhi teachers and other employees have been rendered inferior and outmoded as compared to their counterparts in other States. More than 70 per cent staff is stagnating at the maximum limit of their pay scales with no incentive of even an yearly increment. Last year, the High Power Committee constituted by the Ministry of Education accepted the genuineness of the school teachers' demands. With the introduction of ten plus two in the Delhi schools, there is a big qualitative change. The nomenclature of the schools, name of the examination, content of the syllabus, qualifications of teachers, have been changed; only the pay scales of the Delhi school teachers remain unchanged.

There is a widespread resentment among the school teachers due to non-implementation of the Committee's report and because of the stagnation and disillusionment. The figure given out by the Government of India and the Delhi Administration regarding the recommendations of the High Power Committee of the Ministry of Education, are highly inflated.

A recent survey of about 20 different categories of schools in the Union Territory of Delhi has revealed that 70 per cent staff is stagnating at the maximum limit of their pay scales. Another 25 per cent staff is in the higher one of basic pay scale as illustrated below: